

No.GOB(I) 3/2020

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> OCTOBER, 2020.

**NOTIFICATION**

**PART - A**

The following transfer and postings of Judicial Officers in the cadre of Civil Judge are ordered due to administrative reasons and in the interest of public service, to take effect immediately:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Place</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Nagaraja S.	Addl. Civil Judge and JMFC, Bagalkot.	Prl. Civil Judge and JMFC, Bagalkot. (Vacant Court)
2	Sri. Gowda Jagadeesha Rudre	Addl. Civil Judge and JMFC, Hungund, Bagalkot District.	Prl. Civil Judge and JMFC, Hungund, Bagalkot District. (Vacant Court)
3	Sri. Ravindrakumar B Kattimani	Addl. Civil Judge and JMFC., Jamkhandi, Bagalkot District.	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District. (Vacant Court)
4	Sri. Ajit Devaramani	Addl. Civil Judge and JMFC, Mudhol, Bagalkot District.	Prl. Civil Judge and JMFC, Mudhol, Bagalkot District. (Vacant Court)
5	Sri. Kishor Kumar M.	Addl. Civil Judge and JMFC., Badami, Bagalkot District.	Civil Judge and JMFC, Badami, Bagalkot District. (Vacant Court)
6	Smt. Sowbhagya Bhusher	Addl. Civil Judge and JMFC, Bailhongal, Belagavi District.	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District. (Vacant Court)
7	Smt. Hemashree D.	Addl. Civil Judge and JMFC, Saundatti, Belagavi District.	Civil Judge and JMFC, Saundatti, Belagavi District. (Vacant Court)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
8	Sri. Santhosha Kotari	Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vacant Court)
9	Sri. Shiva Kumara G.J.	Addl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District. (Vacant Court)
10	Sri. Raghurama N.S.	Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vacant Court)
11	Sri. Farha Begum Sayed	Addl. Civil Judge, Hiriyyur, Chitradurga District.	Prl. Civil Judge and JMFC, Hiriyyur, Chitradurga District. (Vacant Court)
12	Sri. Sathisha K.G.	Addl. Civil Judge and JMFC., Belthangady, D.K.Mangaluru District.	Prl. Civil Judge and JMFC, Belthangady, D.K.Mangaluru District. (Vacant Court)
13	Smt. Chetana S.F.	JMFC Court, Davanagere.	Prl. Civil Judge, Davanagere. (Vacant Court)
14	Smt. Nandini M.N.	JMFC-III Court, Davanagere.	JMFC Court, Davanagere. (Vice Smt. Chetana S.F. - transferred)
15	Smt. Archana K. Unnithan	Addl. Civil Judge and JMFC, Honnali, Davanagere District.	Civil Judge and JMFC, Honnali, Davanagere District. (Vacant Court)
16	Sri. Madesha V.	Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
17	Sri. Afthab K.	I Addl. Civil Judge and JMFC II Court, Hassan.	Prl. Civil Judge and JMFC II Court, Hassan. (Vacant Court)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
18	Sri. Arun Chougule	Addl. Civil Judge and JMFC, Holenarsipur, Hassan District.	Civil Judge and JMFC, Holenarsipur, Hassan District. (Vacant Court)
19	Sri. Yogesha J.	Addl. Civil Judge and JMFC, Ranebennur, Haveri District.	Prl. Civil Judge and JMFC, Ranebennur, Haveri District. (Vacant Court)
20	Sri. Manu Sharma S.P.	Addl. Civil Judge and JMFC., Koppal.	Civil Judge and JMFC, Koppal. (Vacant Court)
21	Sri. Somanatha	III Addl. Civil Judge and JMFC, Maddur, Mandya District.	Prl. Civil Judge and JMFC, Maddur, Mandya District. (Vacant Court)
22	Smt. Gayatri	Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District.	Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (Vacant Court)
23	Sri. Shreyansh Doddamani	Addl. Civil Judge and JMFC, Sindhanur, Raichur District.	Prl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vacant Court)
24	Sri. Santhosh Kumar P.S.	Addl. Civil Judge and JMFC., Kanakapura, Ramanagara District.	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vacant Court)
25	Sri. Dayanand	IV Addl. Civil Judge and JMFC., Shivamogga.	Prl. Civil Judge and JMFC, Shivamogga. (Vacant Court)
26	Sri. Mohanagowda M.E.	III Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.	Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District. (Vacant Court)
27	Sri. Deshabhushan Koujalagi	Addl. Civil Judge and JMFC, Hosanagar, Shivamogga District.	Prl. Civil Judge and JMFC, Hosanagar, Shivamogga District. (Vacant Court)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
28	Sri. Felix Alphonse Anthony	I Addl. Civil Judge and JMFC, Sagar, Shivamogga District.	Prl. Civil Judge and JMFC, Sagar, Shivamogga District. (Vacant Court)
29	Smt. Thendrall K.	Addl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.	Prl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District. (Vacant Court)
30	Sri. Dhanesh Mugali	II Addl. Civil Judge, Kundapur, Udupi District.	Prl. Civil Judge and JMFC, Kundapur, Udupi District. (Vacant Court)
31	Sri. Nagendra	Addl. Civil Judge and JMFC, Bhatkal, U.K.Karwar District.	Prl. Civil Judge and JMFC, Bhatkal, U.K.Karwar District. (Vacant Court)
32	Smt. Sanmathi S.R.	Addl. Civil Judge and JMFC, Honnavar, U.K.Karwar District.	Prl. Civil Judge and JMFC, Honnavar, U.K.Karwar District. (Vacant Court)
33	Sri. Shankara Reddy D.V.	Addl. Civil Judge and JMFC, Sirsi, U.K.Karwar District.	Prl. Civil Judge and JMFC, Sirsi, U.K.Karwar District. (Vacant Court)
34	Sri. Shivaraju H.S.	Addl. Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District. (Vacant Court)
35	Sri. Kadappa Hukkeri	Addl. Civil Judge and JMFC, Shahapur, Yadgir District.	Prl. Civil Judge and JMFC, Shahapur, Yadgir District. (Vacant Court)

**PART - B**

The Presiding Officers of the Courts mentioned at Column No.1 below, are concurrently appointed as the Presiding Officers of the Courts mentioned at Column No.2, with effect from the date of assuming the charge of Courts mentioned at column No.1 by the newly posted officers and until further orders:-

Designation of the Presiding Officer <b>(1)</b>	Name of the Courts to which concurrent appointment is made <b>(2)</b>
Prl. Civil Judge and JMFC, Bagalkot.	Addl. Civil Judge and JMFC, Bagalkot.
Prl. Civil Judge and JMFC, Hungund, Bagalkot District.	Addl. Civil Judge and JMFC, Hungund, Bagalkot District.
Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.	Addl. Civil Judge and JMFC., Jamkhandi, Bagalkot District.
Prl. Civil Judge and JMFC, Mudhol, Bagalkot District.	Addl. Civil Judge and JMFC, Mudhol, Bagalkot District.
Civil Judge and JMFC, Badami, Bagalkot District.	Addl. Civil Judge and JMFC., Badami, Bagalkot District.
Prl. Civil Judge and JMFC, Bailhongal, Belagavi District.	Addl. Civil Judge and JMFC, Bailhongal, Belagavi District.
Civil Judge and JMFC, Saundatti, Belagavi District.	Addl. Civil Judge and JMFC, Saundatti, Belagavi District.
Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.
Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.	Addl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.
Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.	Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District.
Prl. Civil Judge and JMFC, Hiriyur, Chitradurga District.	Addl. Civil Judge, Hiriyur, Chitradurga District.
Prl. Civil Judge and JMFC, Belthangady, D.K.Mangaluru District.	Addl. Civil Judge and JMFC., Belthangady, D.K.Mangaluru District.
JMFC-II Court, Davanagere.	JMFC-III Court, Davanagere.
Civil Judge and JMFC, Honnali, Davanagere District.	Addl. Civil Judge and JMFC, Honnali, Davanagere District.

(1)	(2)
Prl. Civil Judge and JMFC., Hubballi, Dharwad District.	Addl. Civil Judge and JMFC., Hubballi, Dharwad District.
Prl. Civil Judge and JMFC II Court, Hassan.	I Addl. Civil Judge and JMFC II Court, Hassan
Civil Judge and JMFC, Holenarsipur, Hassan District.	Addl. Civil Judge and JMFC, Holenarsipur, Hassan District.
Prl. Civil Judge and JMFC, Ranebennur, Haveri District.	Addl. Civil Judge and JMFC, Ranebennur, Haveri District.
Civil Judge and JMFC, Koppal.	Addl. Civil Judge and JMFC., Koppal.
Prl. Civil Judge and JMFC, Maddur Mandya District.	III Addl. Civil Judge and JMFC, Maddur, Mandya District.
Civil Judge and JMFC, Krishnarajanagar, Mysuru District.	Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District.
Prl. Civil Judge and JMFC, Sindhaur, Raichur District.	Addl. Civil Judge and JMFC, Sindhaur, Raichur District.
Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District.	Addl. Civil Judge and JMFC., Kanakapura, Ramanagara District.
Prl. Civil Judge and JMFC, Shivamogga.	IV Addl. Civil Judge and JMFC., Shivamogga.
Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District.	III Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District.
Prl. Civil Judge and JMFC, Hosanagar, Shivamogga District.	Addl. Civil Judge and JMFC, Hosanagar, Shivamogga District.
Prl. Civil Judge and JMFC, Sagar, Shivamogga District.	I Addl. Civil Judge and JMFC, Sagar, Shivamogga District.
Prl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.	Addl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.
Prl. Civil Judge and JMFC, Kundapur, Udupi District.	II Addl. Civil Judge, Kundapur, Udupi District.

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(1)	(2)
Prl. Civil Judge and JMFC, Bhatkal, U.K.Karwar District.	Addl. Civil Judge and JMFC, Bhatkal, U.K.Karwar District.
Prl. Civil Judge and JMFC, Honnavar, U.K.Karwar District.	Addl. Civil Judge and JMFC, Honnavar, U.K.Karwar District.
Prl. Civil Judge and JMFC, Sirsi, U.K.Karwar District.	Addl. Civil Judge and JMFC, Sirsi, U.K.Karwar District.
Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	Addl. Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.
Prl. Civil Judge and JMFC, Shahapur, Yadgir District.	Addl. Civil Judge and JMFC, Shahapur, Yadgir District.

BY ORDER OF THE HIGH COURT,

**Sd/-**

(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer e-Gazette, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

01. The Prl. District and Sessions Judges of Bagalkot, Belagavi, Chamarajanagar, Chikkaballapura, Chikkamagaluru, Chitradurga, D.K.Mangaluru, Davanagere, Dharwad, Hassan, Haveri, Koppal, Mandya, Mysuru, Raichur, Ramanagara, Shivamogga, Tumakuru, Udupi, U.K.Karwar, Vijayapura and Yadgir Districts with a request to make necessary arrangement for relieving the Officers concerned.
02. The Officers concerned.
03. The Courts concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. The Private Secretaries to the Hon'ble Administrative Judges for concerned Districts.

07. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Judicial) and Secretary to Hon'ble the Chief Justice.
08. The Additional Registrar General, Dharwad and Kalaburagi Benches.
09. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-560047.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.